

- (b) promoting technical cooperation among developing countries;
- (c) other issues concerning science in international relations.

The Member incharge of Science in the Planning Commission will be the Chairman of the Committee (Ex-Officio).

The Secretary, S&T, will be Member-Secretary of the Committee (*ex-officio*). There will be 18 other members for the present. More names would be added subsequently.

.. Fuel Briquettes from Coal-Dust

*332. SHRI SUNDER SINGH BHANDARI:

SHRI LAKHAN SINGH:

Will the PRIME MINISTER be pleased to state:

(a) what are the details of the work done at the Regional Research Laboratory, Hyderabad and Central Fuel Research Institute, Dhanbad to produce fuel briquettes from coal-dust, rice-husk, agricultural residues and civic garbage; and

(b) what steps Government propose to take to explore the possibilities of production of such briquettes on a commercial scale?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Regional Research Laboratory (RRL), Hyderabad and Central Fuel Research Institute (CFRI) Dhanbad have developed the following processes to produce fuel briquettes from char fines, coke breeze, slack coal, middlings and coal rejects:

RRL, Hyderabad

1. Briquetting of char fines using starch based compounds as binder.

CFRI, Dhanbad

1. Weather resistant smokeless hard and moulded fuels from coke-breeze using tar/pitch as binder.

2. Agglomerates for use as domestic/metallurgical fuels using binders.

3. Production of formed metallurgical industrial and domestic coke from non-coking coals, coke fines semi-anthracite.

(b) The processes are available for commercial exploitation through the National Research Development Corporation (NRDC) of India. A process developed at RRL, Hyderabad and two of the processes of CFRI, Dhanbad have already been released to industry for setting up commercial plants. Several plants have been set up by different parties at different locations.

Residents' Welfare Associations of Government Servants

*333. SHRI Ng. TOMPOK SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of Residents' Welfare Associations' Sudhar Samities in Government colonies in New Delhi which are given financial aid by Government;

(b) what is the number of such Associations area-wise which have not been given aid during 1980-81 so far with reasons therefor;

(c) whether it is a fact that Government have received complaints against office-bearers of some of the Associations for misuse of Government aid and mismanagement;

(d) if so, what are the details thereof and what action Government have taken against the office-bearers of such Associations; and

(e) what steps Government propose to take for proper functioning of the activities of these Associations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) There are 32 Residents' Welfare Associations in Government Colonies in New Delhi which are recognized and are eligible

to receive grant-in-aid from Government.

(b) Gole Market	3
Moti Bagh	3
Sarojini Nagar	2
Kidwai Nagar	1
Kasturba Nagar	1
Netaji Nagar	1
R. K. Puram	1
Sirinivasपुरी	1
Thyagaraj Nagar	1
TOTAL	14

Reasons:

(i) Non-receipt of requests for grant-in-aid—6.

(ii) Non-compliance of formalities—2.

(iii) Disputes over election of the Managing Committee/infighting—4.

(iv) Alleged irregularities in expenditure—1.

(v) Alleged misconduct of office bearers—1.

(c) to (e) The complaints received relate to matters referred to in reply to part (b). Since a Government Employees Residents' Welfare Association is a voluntary body, managed independently by an elected managing committee responsible and answerable to the General Body, it is mainly for the Association to sort out its problems. However, the complaints received are got inquired through Area Welfare Officers appointed by Government for different residential colonies, who advise and assist the Associations to settle their problems/disputes coming in the way of their smooth functioning. The Area Welfare Officers report the result of their efforts to the Chief Welfare Officers, Department of Personnel and administrative reforms who, where need be, intervenes by holding joint discussions with the office bearers of the Associations and the Area Welfare Officers with a view to finding amicable solution to the problems. These arrangements have been working satisfactorily and no further steps are felt necessary or

are proposed for securing proper functioning of the associations.

Margin Money Assistance to Small Scale Industry

@*334. SHRI K. L. N. PRASAD: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government have decided to introduce a margin money assistance scheme on soft terms for the revival of the sick small-scale industrial units in the country;

(b) if so, by when the scheme is likely to be introduced;

(c) what are the main features of the scheme; and

(d) to what extent the small-scale units will be benefited?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (d) Yes, Sir.

The details of the Margin Money Scheme for revival of sick small units are being finalised.

Extension of the Sixth Schedule to Tripura

*335. SHRI T. ALIBA IMTI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that people of Tripura have demanded for extension of the provisions of the Sixth Schedule of the Constitution of India to the State of Tripura; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

@Previously Starred Question 216, transferred from the 3rd March, 1981.